Planning Commission, Cabinet Secretariat and Prime Minister's Office

Ordered also that the Resolution be published in the Gazette of India, Part-1, Section-I.

(Pratibha Karan)
Joint Secretary to the Government of India

To

The Manager, — with Hindi version Government of India Press, Faridabad

Road Work

634. SHRI BALRAJ PASSI : Will the PRIME MINISTER be pleased to state :

- (a) whether macadinisation work on roads in New Delhi carried on in January-February, 1995 is found upto the mark;
- (b) if not, the reasons therefor and the life expectancy of the roads so macadinized:
- (c) whether material used meets the requirement to last long the expectancy period; and
- (d) if not, whether any inquiry has been conducted in the matter and if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): (a) and (b). Yes, Sir. The life expectancy of the roads macadinized is five years.

- (c) Yes, Sir.
- (d) Does not arise.

[Translation]

Misuse of Government Quarter

635. SHRI PREM CHAND RAM: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government quarter was misused in the abduction episode of Romanian Diplomat 'Radu' by the terrorists:
- (b) if so, the details thereof and action taken against the quilty allottee;
 - (c) if not, the reasons therefor;
- (d) whether 'Carban Datting' technique was used to verify subletting claims/documents furnished by the allottee in his favour; and
 - (e) if not, the action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): (a) to (c). A report has received that the allottee of House No. 21/120, Lodi Road, New Delhi had sublet one room of his quarter to a Militant living under a pseudonym. Subsequent investigations revealed that there was no evidence against the allottee to proceed against him for any link with the Militant. Since this was a case of sharing accommodation for which permission is required to be obtained and which was not obtained in time, the allottee has been debarred from sharing for a period of 5 years.

(d) and (e). Using the technique of 'Carbon Dating' to verify any document in this regard was not felt necessary.

Railway Line

 $636.\ PROF.\ PREM\ DHUMAL:$ Will the PRIME MINISTER be pleased to state :

- (a) whether any survey has been conducted for laying of Railway Line from Mahoba railway station to Khajuraho on the Jhansi-Manakpur section of the Central Railway; and
- (b) if so, the date of undertaking survey and the progress of construction of the said Railway Line at present?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) and (b). The Preliminary Engineering-cum-Traffic Survey taken up in May '91 for a new BG line from Lalitpur-Khajuraho-Satna, Mahoba-Khajuraho and Rewa-Sidhi-Singraufi (491 kms.) has been

completed and the report is awaited. Further consideration of the project will become possible, once the survey report becomes available.

Take Over of Mahavidyalayas

637. SHRI BHOGENDRA JHA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Union Government has been approached for Central take over of the Saraswati Adarsh Sanskrit Maha-Vidyalaya, Begusarai and Harijan Sanskrit Mahavidyalaya, Baraha in the district of Madhubani in Bihar; and
- (b) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI): (a) Yes, Sir.

(b) No decision has been taken in the matter.

DMU Trains

- 638. SHRI DHARAM PAL SINGH MALIK: Will the PRIME MINISTER be pleased to state:
- (a) whether there is a demand to introduce DMU trains on Delhi-Rohtak/Bhiwani Section;
- (b) if so, whether any decision has been taken by the Government in this regard;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) Yes, Sir.

(b) to (d). Examined, but not found feasible at present due to operational and technical reasons.

Railway Station

639. PROF. SUDARSAN RAY CHAUDHURI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government is considering any proposal to construct a new Railway Station at Khurigachi between Baidyabati and Bhadreswar at Howrah-Bandel Section, Eastern Railway; and

(b) if so, the details thereof and actions taken by the Government so far in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) and (b). The proposal for opening of passenger halt at Khurigachi between Baidyabati and Bhadreswar stations has been examined several times in the past but not found justified on operational, engineering and financial grounds.

Headmasters for Kendriya Vidyalayas

640. SHRI MANJAY LAL: Will the PRIME MINISTER be pleased to state:

- (a) the names of Kendriya Vidyalayas in Delhi where the strength of students in Primary Classes is more than 1400;
- (b) whether according to norms of Kendriya Vidyalayas Sangathan, the post Head Master is sanctioned in a School where the number of students in Primary Classes exceeds more than 700; and
- (c) if so, whether there is any proposal to create additional posts of Head Master for the above schools?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) As per information furnished by Kendriya Vidyalaya Sangathan there are five such Kendriya Vidyalayas, namely:

- 1. Kendriya Vidyalaya, Delhi Cantonement-I
- 2. Kendriya Vidyalaya, Delhi Cantonement-II
- 3. Kendriya Vidyalaya, Janakpuri
- 4. Kendriya Vidyalaya, A.G.C.R. Colony
- 5. Kendriya Vidyalaya, New Mehrauli Road.
- (b) and (c). According to the norms of Kendriya Vidyalaya Sangathan, a post of Head Master is sanctioned for Kendriya Vidyalayas where the total enrolment of children in primary and secondary, put together, is more than 700 or where the